

SPECIAL BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/201(KB)2022
IA(I.B.C)/962(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	BARD ROY INFOTECH PVT LTD
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Liquidator/Applicant
Mr. Arun Kumar Gupta, CA

Mr. Rishav Banerjee, Adv. : For Respondent

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Pleadings are complete.
3. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**